

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2525

ANSWERED ON:04.08.2015

Crop Insurance Scheme

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the salient features of the National Crop Insurance Programme (NCIP);
- (b) the details of the public and private sector companies empanelled for crop insurance scheme in the country, company-wise;
- (c) whether it is a fact that the percentage share of Agricultural Insurance Company (AIC) vis-a-vis private companies in the crop insurance scheme has decreased considerable during each of the last three years and the current year;
- (d) if so, the details thereof along with the number of farmers benefited under the said scheme during the said period, State-wise;
- (e) whether the Government has fixed any target for participation of public and private sector companies in the crop insurance scheme; and
- (f) if so, the details thereof along with other steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

श्री मोहनभाई कुन्दरिया ( SHRI MOHANBHAI KUNDARIA )

(a) : The salient features of NCIP are at Annexure-I.

(b) to (d) : In addition to Agriculture Insurance Company of India (AIC), 10 private General Insurance Companies namely, ICICI-Lombard, IFFCO-TOKIO, HDFC-ERGO, Cholamandalam-MS, Tata-AIG, Future Generali India, Reliance, Bajaj Allianz, SBI and Universal Sompo General Insurance companies for implementation of crop insurance programme. Share of AIC in terms of coverage of farmers has decreased during last three years. The State-wise details of coverage under the scheme by AIC vis-à-vis private insurance companies are at Annexure-II.

(e) : No, Madam.

(f) : Dose not arise.